



सत्यमेव जयते

***The Gauhati High Court, At Guwahati***

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[FRIDAY, THE 28<sup>TH</sup> DAY OF FEBRUARY, 2025]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

**P R E S E N T**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HON'BLE MR. JUSTICE SUMAN SHYAM**

**HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

**HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**HON'BLE MRS. JUSTICE MALASRI NANDI**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

**HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA**

**AND**

**HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**SITTING IN THE COURT NO. 1 (NEW BLOCK)**

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE JAYANTA KUMAR PARAJULI, ADVOCATE,**  
**MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION** IN THE FOLLOWING ORDER-

**A. ORDER OF REFERENCE:**

1. MR. KAMAL NAYAN CHOUDHURY : PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION.
2. MR. CHINMOY CHOWDHURY : CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND,  
MIZORAM, ARUNACHAL PRADESH AND SIKKIM.

**B. REFERENCE BY HON'BLE THE CHIEF JUSTICE**

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(ALL THE LEARNED MEMBERS OF THE BAR ARE CORDIALLY REQUESTED TO ATTEND THE FULL COURT REFERENCE)